IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

26 **APPEAL/108(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES: Safura Tours And Travels India Private Limited
Vs
Registrar Of Companies

SECTION: 252 (3) OF THE COMPANIES ACT, 2013

O R D E R

1. None present.
2. One last opportunity is given to the petitioner be present on the next date of hearing and argue their matter, failing which the matter will be dismissed on that day.
3. List this matter for hearing on **02.05.2024.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR